

कि काम में लगाए गए व्यक्तियों की संख्या के रूप में, क्योंकि काम में लगाए गए व्यक्तियों की संख्या और उनके काम की अवधि हर परियोजना में अलग-अलग होती है। मोटे तौर पर यह अनुमान लगाया गया है कि इस वर्ष 3.2 लाख से अधिक व्यक्तियों को भिन्न-भिन्न अवधियों के लिए काम में लगाया गया है। रोजगार ढूँढ़ रहे व्यक्तियों की कुल संख्या के बारे में कोई आंकड़े उपलब्ध नहीं हैं।

#### Central Government Hostel, Calcutta

1058. SHRI SHYAM SUNDER MOHAPATRA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government are aware that the dispute between the Care-taker, Central Government Hostel, Calcutta and the staff has come to a boiling point ; and

(b) whether Government have any desire to intervene in the matter ?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING ( SHRI UMA SHANKAR DIKSHIT ) : (a) Government are not aware of any such dispute. However, it is learnt that there is some dispute between the caterer and some of his employees.

(b) Government is not concerned with the subject matter of the dispute and they do not propose to intervene.

#### Assignment of Consultancy Job for setting up a Fertilizer Complex in Gujarat

1060. SHRI D. K. PANDA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether an American Consultants' firm, Messrs. C. F. I. has been assigned Consultancy job in respect of the project of the Indian Farmers' Fertilizers Cooperative Limited for setting up a fertilizer complex in Gujarat and if so, at what cost ;

(b) whether the representatives of that firm in India M/s B. Strom and T. Brooks are qualified Consultants and whether Government are satisfied that their continued presence in India is necessary for the project; and

(c) whether competent consultants are available indigenously either in the private

sector or in the public sector and if so, the reasons for going in for the said US collaboration ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE ( SHRI ANNASAHAB P. SHINDE ) : (a) Indian Farmers Fertiliser Cooperative Ltd. has a Cooperation Agreement with Cooperative Fertilizers International which is a non-profit foundation of American fertiliser producing cooperatives for technical, managerial and training assistance. The Cooperative Fertilizers International contributes \$ 1 million towards the cost, the balance on the basis of actuals, is estimated at \$ 1.77 million, and will be met by I. F. F. C. O.

(b) M/s. B. Strom and T. Brooks are qualified technical executives working on the project but they are neither consultants nor representatives of C. F. I. Their period of present contract is up to April 1973.

(c) Does not arise as C. F. I. is not a consultancy firm and indigenous talent is being utilised by I. F. F. C. O.

#### Taxation on Road Transport

1061. SHRI RAJDEO SINGH VEKARIA : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the Keskar Committee and several expert bodies which had gone into the question of taxation of road transport in the past had been of unanimous opinion that the level of taxation on the industry was high ;

(b) if so, whether Government have persuaded the State Governments not to increase taxation on motor vehicles any further ; and

(c) if so, the response of the State Governments ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT ( SHRI OM MEHTA ) : (a) to (c) . The Road Transport Taxation Enquiry Committee (Keskar Committee) suggested that some relief should be given to the road transport operators from the existing levels of taxation; if this was not possible, at least no further changes should be made in the present level of taxation, except after mature consideration.

The matter was considered by the Transport Development Council. The general feeling in the Council was that it would be difficult for

the State Governments to reduce taxation, in view of the need to raise resources for developmental activities. It was, therefore, agreed that, as a first step, there should be no further upward changes in the existing level of taxation on motor vehicles. The recommendation was brought to the notice of the State Governments for their consideration.

#### Aid to West Bengal for appointment of Teachers

1062. SHRI RAM PARKASH : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Union Government had agreed to provide funds for the appointment of 4,000 teachers in West Bengal ;

(b) whether government propose to provide funds for similar purpose to other states also ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV) : (a) Yes Sir.

(b) Yes, Sir. Under the scheme of providing employment to the Educated Unemployed—expansion of Primary education—Central assistance has been provided to all States for the implementation of the programmes viz. appointment of teachers and primary School Inspectors, free distribution of textbooks, midday meals, construction of class rooms and introduction of work experience.

#### Contracts Given to Foreign Firms for Establishment of Fertilizer Complex in Gujarat

1063. SHRI B. V. NAIK : Will the Minister of AGRICULTURE be pleased to state :

(a) the names of the foreign collaborating firms to whom contracts have been given by the Indian Farmers' Fertiliser Cooperatives Limited, for different items of work in respect of the latter's project for establishment of a fertilizer complex in Gujarat and the cost which each contract has been assigned ;

(b) whether the cost of each item of work assigned under these contract is exorbitant ;

(c) the total estimated cost of project ; and

(d) whether the exorbitant cost of the project is attributable mainly to the collusion between I.F.F.C. and the American consultants

and if not, the main reasons for the high cost thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) The names of the foreign firms with whom Indian Farmers Fertiliser Cooperative Limited have entered into contracts for construction of their fertiliser plants and the amount of each contract are :—

(i) M. W. Kellogg Company, Houston (USA) for Ammonia Plant—\$ 17.460 million (Rs 13.095 crores approx).

(ii) Humphreys & Glasgow Ltd., London (UK)—for Urea Plant and Offsites—£ (sterling) 5.628 million (Rs 10.693 crores approx).

(iii) Door-Oliver (India) Ltd., Bombay, a subsidiary of Dorr Oliver Stamford (USA)—for NPK Plant & Offsites—\$ 0.850 million (Rs. 0.638 crores approx.), and £ (Sterling) 0.757 million (Rs. 1.438 crores approx.).

(iv) Stamicarbon N. V., Geleen (The Netherlands)—Urea Plant process knowhow, engineering and supervision—DFL 2.8 million (Rs. 0.58 crores approx).

In addition, Indian Farmers Fertiliser Cooperative Ltd., has also entered into a cooperation agreement with Cooperative Fertilizers International, Chicago (USA)—for technical, managerial and training services, the estimated cost of which is \$ 1.77 million (Rs. 1.328 crores approx).

(b) No.

(c) Rs. 91.6 crores.

(d) Does not arise as the cost is not exorbitant. The capital cost and foreign exchange cost per tonne of Ammonia is considered to be reasonable.

#### बिहार में ग्रामीण कार्य संगठनों के अन्तर्गत कार्यक्रम

1064. श्री कमल मिश्र मधुकर : क्या कृषि मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या बिहार के अनेक जिलों में ग्रामीण कार्य संगठनों के जो कार्यक्रम चल रहे हैं उनकी वित्तीय व्यवस्था केन्द्रीय सरकार करती है ;